

Central Food Laboratory
Food Safety and Standards Authority of India
Ministry of Health & F.W.
Govt. of India
3, Kyd Street, Kolkata – 700 016

Applications are invited from eligible candidates in the prescribed format (Annexure-II) for **25th Public Analyst Examination, 2010 (Qualifying Exam)** for admission to the Examination for Appointment as Public Analyst [see Rule 6 of PFA Rules, 1955 amended]. Last date for submission of applications is **30th September, 2010**.

Qualification for appearance in the examination:

He/She must hold a Master's Degree in Chemistry or Biochemistry or Dairy Chemistry or Food Technology or Microbiology or Food and Drugs from a university established in India by law or is an Associate of the Institution of Chemists (India) by examination in the section of Food Analysts conducted by the Institution of Chemists (India) or has an equivalent qualifications recognized and notified by the Central Government for such purposes and *has not less than three years' experience in the analysis of food*.

Syllabus of the examination (Information Sheet):

1. Theory Papers:

Paper I – Food Laws and Standards in India. Planning. Organization and set up of Public Analysts Laboratory.

Paper II - Food Chemistry and Adulterants.

Paper III - Food Preservation, Food Processing and Food Packaging Materials.

Paper IV - Instrumentation and Instrumental methods of Analysis as well as Food Hygiene, Sanitation and Food Microbiology.

Paper V - Practical.

2. Theory papers shall be of 3 hours duration each, the Practical will be for a period of 3 days of 6 hours each. Additionally, there will be Viva-voce which shall be held after the candidate qualifies in the Theory and Practical Examination.
3. A candidate shall clear a minimum of three papers in the first attempt, failing which he/she will have to reappear in all papers, the remaining papers could be completed in two successive attempts. In the event of not passing all papers in total of three attempts, the candidate will have to reappear in all papers. Similarly, in case the candidate does not qualify in Viva-voce in three successive attempts, he/she has to appear in all the papers including Theory, Practical and Viva-voce.
4. Each Theory paper will carry maximum 75 marks and Practical shall be of 300 marks. The Viva-voce shall be of maximum 50 marks.
5. A candidate shall be considered qualified if he/she obtains a minimum of 50% marks in each Theory paper, Practical and Viva-voce, separately.

Prescribed Format:-

ANNEXURE-II

Last Date for submission of duly filled Application Form: 30 September, 2010

25TH PUBLIC ANALYST EXAMINATION 2010

FORM OF APPLICATION FOR ADMISSION TO THE EXAMINATION FOR APPOINTMENT AS
PUBLIC ANALYSTS (See Rule 6 of PFA Rules, 1955 amended)

(To be sent in duplicate)

CENTRAL FOOD LABORATORY
FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA
MINISTRY OF HEALTH & FAMILY WELFARE
GOVERNMENT OF INDIA
3, KYD STREET, KOLKATA – 700 016

1(A) Name of the Candidate (in Block Letters) :
Shri/Smt./Km. _____

(in Hindi) _____

(B) Father's/Husband's Name(in Block Letters):
Shri _____

(in Hindi) _____

2. Correspondence Address:
(with Pin code)

E-mail address: _____

Phone No. : _____

3. Date & Place of Birth: _____

4. Are you a citizen of India

(a) By Birth:

(b) By Domicile:

5. Name of the State to which you belong :

6. Permanent address : _____

Please affix a
recent passport
size photograph
here

7. Academic qualification (commencing with degree examination)
(Attested copies to be enclosed)

Examination Passed	Year of Passing	College/University	Main Subject taken	Division or Class and Percentage

8. Particulars of Employment

Name of the Employer	Post held	Date of Joining	Date of Leaving	Salary and Grade

- *9. Particulars of examination fee: Amount Rs. 500/-

Demand Draft No. _____ Date _____
Payable at _____ (Bank)

10. Additional information, if any:

11. (a) Whether appeared in the examination in past: Yes/No

If yes, previous Registration No. & Result :
(Attach copy of last result)

- (b) Name of papers to re-appear:

12. Copies of Degree/Diplomas (send attested copy only)

(i) _____ (ii) _____
(iii) _____ (iv) _____
(v) _____ (vi) _____

(It is certified that above information is correct and I have read the information sheet for the candidates carefully and fulfil the qualifications laid down under rule 6(1) of PFA Rules, 1955)

Date: _____

Candidate's signature in full

(To be filled up by the Head of Office of the candidate)

It is certified that the particulars mentioned above are true to the best of my knowledge.

Date: _____

Signature of the Head of Office
With seal

***To be paid by Demand Draft drawn in favour of PAO, CFL, DGHS payable at Kolkata**

By Order
MEMBER SECRETARY